

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 5**

**CP (IB) No. 274/Chd/Pb/2022**

**Under Section 7, IBC 2016**

**In the matter of:-**

Yogesh Sharma

...Petitioner-Financial Creditor

Vs

Bhatia Hire Purchase Pvt. Ltd.

...Respondent-Corporate Debtor

**Present:** Mr. Rachit Mittal, Advocate for the petitioner-Financial Creditor.  
Mr. Vishav Bharti Gupta Advocate for the respondent-Corporate debtor.

It is stated by learned counsel for Respondent-Corporate Debtor that he has no instructions regarding the other creditors from the respondent-Corporate debtor. Let the matter be listed for the Regular Bench for consideration on 09.11.2023.

Sd/-  
**(Umesh Kumar Shukla)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

October 27, 2023  
*Mukta*